

ROC.NO.135/2012-CPS

To All Unit Heads.

Sir/Madam,

Sub: e-Courts Project — Repairs for Acer Laptops with Model No. TMP253-M provided to the Judicial Officers in the State of Andhra Pradesh under the eCourts Project — Regarding.

I invite your attention to the subject cited.

I am to inform you that the Registry had purchased Acer TMP253-M Model Laptops in March 2013 for the Official use of the Judicial Officers in the State of Telangana and State of Andhra Pradesh under e-Courts project and the warranty for the said Laptops has expired in March 2016. The proposal to cover the above laptops under Annual Maintenance Contract (AMC) was placed before the Hon'ble Computer Committee for its kind consideration and the following resolution was passed

"The Proposal for the Annual Maintenance Contract for 120 Laptops provided to Judicial Officers is rejected."

"The Proposal for getting Laptops the 120 Laptops provided repaired to the Judicial Officers for which warranty has expired, as and when required by meeting the expenditure from out of the budget allotted to the Unit heads concerned, on call basis is approved."

I am, therefore, to request you to inform all the Judicial officers under your control that Laptops of the Judicial Officers, for which warranty has expired, shall be got repaired as and when required by meeting the expenditure from out of the budget allocated to the Unit Heads concerned under intimation to the High Court. The rejection of the proposal for the above Annual Maintenance Contract for 120 Laptops applies to Acer Laptops with Model No.TMP253-M.

The information with regard to Customer care and support of Acer Laptops is furnished hereunder. The copies of Invoices relating to the repairs of the laptops may be furnished to the High Court for record purposes.

- 1. http://apn.acer.co.in
- 2. acersupport@sutherlandglobal.com
- 3. 1800-116-677(Toll Free)

Yours faithfully,

REGISTRAR (IT-CUM CENTRALPROJECT COORDINATOR)